

IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH

CP 215/2017

Under Section 252(3) of Companies Act, 2013

IN THE MATTER OF  
MIRACLE TOURS & TRAVELS PRIVATE LIMITED  
AND  
REGISTRAR OF COMPANIES

Order delivered on: 11.01.2018

Coram: Hon'ble Shri Ratakonda Murali, Member (Judicial)  
Hon'ble Shri Ashok Kumar Mishra, Member (Technical)

Between

Miracle Tours & Travels Private Limited  
Shop No.11,  
Narayana Reddy Complex,  
Behind City Sagar Hotel,  
Hosur Road,  
Banglore- 560100

Rep; by its Director

1. Mr. M. Mahadeshana  
DIN-02342100
2. M. Manjunath  
DIN-02425631

...Petitioner

And

1. The Registrar of Companies Karnataka  
Ministry of Corporate Affairs,  
Government of India,  
'E' Wing, 2<sup>nd</sup> Floor,  
Kendriya Sadan,  
Kormangala,  
Banglore-560034
2. Mira Organics And Chemicals Private Limited  
S.No.1,S.R.Kondigai Road,  
Chinnaobulapuram,  
Gummidipoondi,  
Thiruvallur District,  
Tamil Nadu-601201

Rep; by its Directors

1. Sri Avva Udaya Baskar Rao
2. Sri Parthasarathy Vekatesan

...Respondents

For the Petitioner (s) : S.Kumar, Advocate for Petitioner

**ORDER**

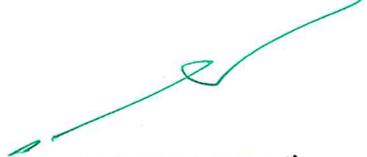
The petition is listed before the Bench for Hearing. When the matter is taken up, the counsel for the Petitioner filed a memo which reads thus:

“That the under signed council for the Petitioner submits that, the above case is listed before the Hon’ble Court for the stage of hearing on Maintainability for admission. The council for the Petitioner states that, the above case respondent No.2 is situated at Chennai and jurisdiction comes under the Chennai NCLT, Kindly permits to withdraw above petition and liberty to filing fresh petition before the jurisdiction NCLT, kindly accept this memo for court records and above petition is withdrawn as not press in the interest of justice and equity”

The memo is taken on record, permission is granted to the petitioner to withdraw the petition.

Accordingly, petition is dismissed as withdrawn.

  
(ASHOK KUMAR MISHRA)  
MEMBER, TECHNICAL

  
(RATAKONDA MURALI)  
MEMBER, JUDICIAL